

District Court Raigad Alibag.
Dated : 24/06/2020

From :
Vibha P Ingle
Principal District Judge
Raigad Alibag.

To :
All Advocates of Raigad District.

Sub :- Appeal to Advocates in District
and Taluka Courts for registering
themselves on efileing Portal.

Ref.:- High Court Letter No.RG/1611/28/2020
dated 23rd June 2020

Respected Sir/Madam,

Apropos the subject, I am under directions to inform Advocates working in Raigad District that Hon'ble eCommittee Supreme Court of India has launched efileing services on efileing portal **efiling.ecourts.gov.in** for enabling the Advocates and Litigants to file their matters on line.

It is necessary for the Advocates and Litigants to get themselves registered on the said portal before efileing. This registration activity is one time process. As per directions of Hon'ble Bombay High Court to facilitate and help Advocates to get themselves registered on efileing portal and file their cases electronically, videos/efiling manuals are available on <https://efiling.ecourts.govt.in/help/>.

I, therefore, requests all Advocates for registering themselves on e-filing Portal.

Yours faithfully,



(Vibha P. Ingle)
Principal District Judge.,
Raigad-Alibag.

Outword No./ 1094/2020.
District Court, Raigad Alibag.
Dated : 24/06/2020.

Copy Forwarded for information to :-

President & Secretary of Bar Association, Alibag, Pen,
Panvel, Karjat, Khalapur, Roha, Pali, Mahad, Mangaon,
Murud, Shriwardhan, Uran.

Alibag.
Dated :- 24/06/2020.



Registrar,
District Court, Raigad-Alibag.